

ITEM NO.61

COURT NO.7

SECTION X

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition (Civil) No.936/2018

DINESH KUMAR GUPTA &amp; ORS.

Petitioner(s)

VERSUS

HON'BLE HIGH COURT FOR JUDICATURE OF RAJASTHAN

Respondent(s)

(IA No.112366/2018 - FOR EX-PARTE STAY; and, IA No.164272/2018 - FOR STAY)

WITH

W.P.(C) No.967/2018 (X)

(FOR ADMISSION; IA No.179982/2018 - FOR CLARIFICATION/DIRECTION; IA No.115665/2018-FOR EX-PARTE STAY; IA NO.131527/2018 - FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ ANNEXURES; IA No.177238/2018 - FOR INTERVENTION/IMPLEADMENT; and, IA No.150725/2018 - FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ ANNEXURES)

W.P.(C) No.1471/2018 (X)

(FOR ADMISSION; IA No.20394 - FOR APPROPRIATE ORDERS/DIRECTIONS; IA No.176424/2018 - FOR EX-PARTE STAY; IA No.8092/2019 - FOR INTERVENTION/IMPLEADMENT; and, IA No.67591/2019 - FOR INTERVENTION/IMPLEADMENT)

W.P.(C) No.498/2019 (X)

(FOR ADMISSION and I.R.; and, IA No.62398/2019 - FOR EX-PARTE STAY)

W.P.(C) No.464/2019 (X)

(FOR ADMISSION; and, IA No.59099/2019 - FOR EXEMPTION FROM FILING OT; and, IA NO.59098/2019 - FOR GRANT OF INTERIM RELIEF)

W.P.(C) Diary No.13252/2019

(IA No.100490/2019 - FOR CONDONATION OF DELAY IN REFILEING; and, IA No.100491/2019 - FOR EXEMPTION FROM FILING O.T.)

W.P.(C) No.899/2019

(FOR ADMISSION; and, IA No.102246/2019-STAY APPLICATION)

W.P.(C) No.897/2019 (X)

(FOR ADMISSION; and, IA No.102111/2019-STAY APPLICATION)

W.P. (C) No.895/2019

(FOR ADMISSION; and, IA No.102102/2019-STAY APPLICATION)

W.P.(C) No.1008/2019

Date : 20-09-2019 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE UDAY UMESH LALIT  
HON'BLE MR. JUSTICE VINEET SARAN

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**Mr. Sunil Samdaria, Adv.**

**Mr. Sanchit Garga, AOR**

**Mr. P.D. Sharma, AOR**

**UPON hearing the counsel the Court made the following  
O R D E R**

**Heard in part.**

**List these matters for further submissions on 30.09.2019 at  
2.15 p.m. as Part-Heard.**

**(MUKESH NASA)  
COURT MASTER**

**(SUMAN JAIN)  
BRANCH OFFICER**